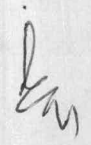
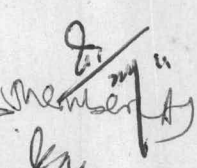
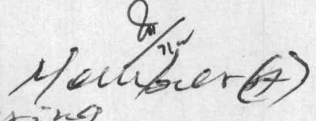
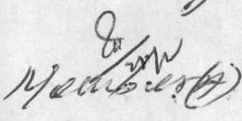
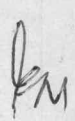
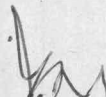


Serial No.	Date of Order	Order with Signature
12	24 11 93	Call on 7/12/93 for hearing.  vice-chairman
13	7-12-93	Call on 22-12-93 for hearing ^{to my} member  Vice-Chairman
14	22-12-93	Call on 7-2-94 for hearing. ^{to my} Member  ^{to my} Member 
15	7-2-94	Call on 9-2-94 for hearing. This case be treated as port heard.  new chair
16	24.6.04	As Per the order passed in OA 338/92. The application stands allowed. Member  Mitchell ^{to my} Member 